

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

15/03/2019

T.A./260/21/2017

NOTICE RETURNED UNSERVED

S SAHOO

-V/S-

STEEL AUTHORITY OF INDIA

ITEM NO:39

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. R. K. Kanungo

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Mr. R. K. Kanungo, Ld. Counsel for the respondents is present.</p>
	<p>No one was present on behalf of the applicant on 25.01.2019. Notice was issued to the applicant by Regd. Post and it was returned with un-served by the Applicant. It is seen from the record that on 01.03.2019, no one was present on behalf of the applicant also and last opportunity was given to the applicant to pursue this case.</p>
	<p>Therefore, the TA is dismissed in default for non-prosecution on the part of the applicant.</p>

(GOKUL CHANDRA PATI)
MEMBER (A)

pms